

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2177
TO BE ANSWERED ON 15TH DECEMBER, 2023**

EMERGENCY MEDICAL TECHNICIANS (EMTs) AND PARAMEDICS

2177. SHRI KESINENI SRINIVAS:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the total number of trained Emergency Medical Technicians (EMTs) and Paramedics in the country, State/UT-wise;
- (b) the number of Emergency Medical Technicians (EMT) and Paramedics employed in government-run medical establishments in Andhra Pradesh and the number of vacancies in these positions;
- (c) the details of the curriculums and certifications available for training Emergency Medical Technicians (EMT) and Paramedics;
- (d) the list of the colleges that run EMT and Paramedic training curriculum along with their capacity, State/UT-wise;
- (e) the details regarding the number of skill centers established in the medical colleges of Andhra Pradesh under Human Resource Development for Emergency Medical Services scheme; and
- (f) whether the Government has taken any steps to standardize the training and recruitment process of Paramedics?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (f): Emergency Medical Technologist (Paramedic) are under the recognised category of Trauma, Burn Care and Surgical/ Anesthesia related technology under National Commission for Allied and Healthcare Professions (NCAHP) Act, 2021. Trauma and Burn Care Professional is a person who provides advisory, diagnostic, curative and preventive medical services more limited in scope and complexity than those carried out by a medical doctor including emergency and burn care technologist who work autonomously, or with

limited supervision of medical doctors and apply advanced clinical procedures for treating and preventing injuries and other physical impairments. No data has been received from the state of Andhra Pradesh yet. Total 17 paramedics are working at AIIMS Manglagiri.

The Central Government enacted the National Commission for Allied and Healthcare Professions (NCAHP) Act, 2021 to regulate the education and services of the allied and healthcare professionals; assessment and rating of all allied and healthcare institutions to ensure uniform standards and quality assurance; maintenance of live National and State Registers for registration of all allied and healthcare professionals. The Act provides for the constitution of the National Commission for Allied and Healthcare Profession (NCAHP) and the functions of the Commission include creation and maintaining an up-to-date online and live Central Register with details of academic qualifications, institutions, training, skill, and competencies of Allied and Healthcare professionals related to their professions as specified in the Schedule.

Further, a standardized 'Provider Course Manual for Paramedics' and 'Facilitator Manual for Paramedics', have been developed and made available on the official website of the Ministry of Health and Family Welfare to facilitate training of paramedics.
